

PART III

COMMISSIONERATE OF LAND REVENUE

LAND FAIR VALUE NOTIFICATION

KOLLAM DISTRICT

കൊല്ലം സബ് കളക്ടറുടെ നടപടിക്രമം

(ഹാജർ : അനൂപം മിശ്ര ഐ.എ.എസ്.)

നമ്പർ എഫ്-25858/2017.

2020 ജനുവരി 20.

വിഷയം:— ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടാതെ പോയ ഭൂമി കൂടി ഉൾപ്പെടുത്തുന്നത്—ഉത്തരവാകുന്നു.

സൂചന:—(1) കേരള സ്റ്റാമ്പ് ആക്ട് 1959 സെക്ഷൻ 28എ (fixation of fair value of land) ചട്ടം 3 (7), ചട്ടം (4).

(2) കൊല്ലം താലൂക്കിൽ, കൊല്ലം വെസ്റ്റ് വില്ലേജിൽ, കൈക്കുളങ്ങര ചേരിയിൽ, കല്ലേലിവയൽ പുരയിടത്തിൽ ശ്രീമതി സിബിൾ, ശ്രീ. സോളമൻ എന്നിവർ സമർപ്പിച്ച അപേക്ഷ.

(3) കൊല്ലം എൽ. ആർ. തഹശീൽദാരുടെ 18-11-2017, 15-5-2018, 5-12-2018 എന്നീ തീയതികളിലെ ബി. 18.24420/17 നമ്പർ റിപ്പോർട്ടുകൾ.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപനപ്രകാരം നിലവിൽവന്ന ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടാതെപോയ താഴെ പറയുന്ന സർവ്വെ നമ്പരുകളിൽപ്പെട്ട വസ്തുക്കൾക്ക് സൂചന റിപ്പോർട്ടുകളുടെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട്, സെക്ഷൻ 28 എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

Sl. No.	Bl. No.	Re-Sy. No.	Sub Div. No.	Local Body	Taluk	Village	Classification	Fair value per Are ₹
1	249	48	34	കൊല്ലം കോർപ്പറേഷൻ	കൊല്ലം	കൊല്ലം വെസ്റ്റ്	Residential plot with Mun./Corp./Panch. road access	1,50,000

സബ് കളക്ടറുടെ കാര്യാലയം,
കൊല്ലം.

(ഒപ്പ്)
സബ് കളക്ടർ.

PATHANAMTHITTA DISTRICT

തിരുവല്ല സബ് കളക്ടറുടെ നടപടിക്രമം

(ഹാജർ: ഡോ. വിനയ് ഗോയൽ ഐ.എ.എസ്.)

(1)

നമ്പർ എ2-5581/19/K.Dis.

2020 ജനുവരി 9.

വിഷയം :—ഭൂമിയുടെ ന്യായവില നിർണ്ണയം—ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെ പോയ ഭൂമിക്ക് വില നിശ്ചയിക്കുന്നത്—സംബന്ധിച്ച്.

സൂചന:—(1) കേരള സ്റ്റാമ്പ് ആക്ട് 1959 സെക്ഷൻ 28A (ഫിക്സേഷൻ ഓഫ് ഫെയർവാല്യൂ ഓഫ് ലാന്റ്) ചട്ടം 3 (7), ചട്ടം (4).

(2) ശ്രീമതി ഈശ്വരിയമ്മ, മുളവന വീട്, നെടുമ്പ്രം വില്ലേജ് സമർപ്പിച്ച അപേക്ഷ.

(3) തഹശീൽദാർ (ഭൂരേഖ) തിരുവല്ലയുടെ 14-10-2019-ലെ സി7-6065/19-ാം നമ്പർ റിപ്പോർട്ട്.

(4) ലാൻഡ് റവന്യൂ കമ്മീഷണറുടെ 11-2-2019-ലെ എൽ. ആർ. എ3-54674/17-ാം നമ്പർ സർക്കുലർ.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപന പ്രകാരം നിലവിൽ വന്ന ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെ പോയ താഴെപ്പറയുന്ന സർവ്വെ നമ്പരിൽപ്പെട്ട വസ്തുക്കൾക്ക് സൂചന റിപ്പോർട്ടിന്റെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട് സെക്ഷൻ 28എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

താലൂക്ക്	വില്ലേജ്	തദ്ദേശ സ്വയംഭരണ സ്ഥാപനം	ബ്ലോക്ക് നമ്പർ	സർവെ നമ്പരും സബ്ഡിവിഷൻ നമ്പരും	ക്ലാസിഫിക്കേഷൻ	ന്യായവില (ആർ ഒന്നിന്)
തിരുവല്ല	നെടുമ്പ്രം	പഞ്ചായത്ത് (നെടുമ്പ്രം)	5	റീ സർവ്വെ നമ്പർ 200/4	റസിഡൻഷ്യൽ പ്ലോട്ട് വിത്ത് പഞ്ചായത്ത് റോഡ് ആക്സസ്	₹ 50,000

സർക്കാർ ഉത്തരവ് (പി) നമ്പർ 188/2014/റ്റി.ഡി. തീയതി 14-11-2014 പ്രകാരം 2010-ലെ ന്യായവിലയുടെ 50% വർദ്ധനവും തുടർന്നുള്ള ആനുപാതിക വർദ്ധനവും കൂടി ഇതിന് പുറമെ കണക്കാക്കാവുന്നതാണ്.

FORM 'A'

(See Rule 4)

NOTIFICATION

No. A2-5581/19/K.Dis.

9th January 2020.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the Fair Value of the land in Pathanamthitta District is hereby fixed as shown in the schedule thereto:

SCHEDULE

Name of District	Name of Taluk	Name of Village, Sy. No. and Sub Division No.	Panchayath	Ward	Classification by use	Fair value of the land fixed ₹
Pathanamthitta	Thiruvalla	Nedumpram Re-survey No. 200/4 Block No. 5	Nedumpram	..	Residential Plot with Panchayat road access	50,000

(2)

നമ്പർ എ2-5576//K.Dis.

2020 ജനുവരി 18.

വിഷയം :—ഭൂമിയുടെ ന്യായവില നിർണ്ണയം—ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെ പോയ ഭൂമിക്ക് വില നിശ്ചയിക്കുന്നത്—സംബന്ധിച്ച്.

സൂചന :—(1) കേരള സ്റ്റാമ്പ് ആക്ട് 1959 സെക്ഷൻ 28A (ഫിക്സേഷൻ ഓഫ് ഫെയർവാല്യൂ ഓഫ് ലാന്റ്) ചട്ടം 3(7), ചട്ടം (4).

(2) ശ്രീ പി. കെ. രവീന്ദ്രൻ, ഉദയഭവൻ വള്ളംകര, നാട്ടകം വില്ലേജ് സമർപ്പിച്ച അപേക്ഷ.

(3) തിരുവല്ല തഹശീൽദാർ (ഭൂരേഖ)-ടെ 16-12-2019-ലെ സി7-9600/19 നമ്പർ റിപ്പോർട്ട്.

(4) ലാൻഡ് റവന്യൂ കമ്മീഷണറുടെ 11-2-2019-ലെ എൽ. ആർ. എ3-54674/17-ാം നമ്പർ സർക്കുലർ.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപന പ്രകാരം നിലവിൽ വന്ന ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെ പോയ താഴെപ്പറയുന്ന സർവ്വെ നമ്പരിൽപ്പെട്ട വസ്തുക്കൾക്ക് സൂചന റിപ്പോർട്ടിന്റെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട് സെക്ഷൻ 28എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

താലൂക്ക്	വില്ലേജ്	തദ്ദേശ സ്വയംഭരണ സ്ഥാപനം	ബ്ലോക്ക് നമ്പർ	സർവ്വെ നമ്പരും സബ്ഡിവിഷൻ നമ്പരും	ക്ലാസിഫിക്കേഷൻ	ന്യായവില (ആർ ഒന്നിന്)
തിരുവല്ല	നെടുമ്പ്രം	പഞ്ചായത്ത് (നെടുമ്പ്രം)	35	റീ സർവ്വെ നമ്പർ 218/4	റസിഡൻഷ്യൽ പ്ലോട്ട് വിത്ത് PWD റോഡ് ആക്സസ്	₹ 35,000

സർക്കാർ ഉത്തരവ് (പി) നമ്പർ 188/2014/റ്റി.ഡി. തീയതി 14-11-2014 പ്രകാരം 2010-ലെ ന്യായവിലയുടെ 50% വർദ്ധനവും തുടർന്നുള്ള ആനുകാലിക വർദ്ധനവും കൂടി ഇതിന് പുറമെ കണക്കാക്കാവുന്നതാണ്.

FORM 'A'
(See Rule 4)
NOTIFICATION

No. A2-5576/19/K.Dis.

18th January 2020.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the Fair Value of the land in Pathanamthitta District is hereby fixed as shown in the schedule thereto:

SCHEDULE

Name of District	Name of Taluk	Name of Village, Sy. No. and Sub Division No.	Panchayath	Ward	Classification by use	Fair value of the land fixed ₹
Pathanamthitta	Thiruvalla	Nedumpram Re-survey No. 218/4 Block No. 5	Nedumpram	..	Residential Plot with PWD road access	35,000

Revenue Divisional Office,
Thiruvalla.

(Sd.)
Sub Collector.

ERNAKULAM DISTRICT

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of the Land as required under Section 28A of the Kerala Stamp Act, 1950 read with Rule 4 of the Kerala Stamp (Fixation of Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the Fair value fixed for the land mentioned against each serial numbers, in respect of the land situated in the Survey/Re-survey Numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (1) thereof.

(1)

No. N-1824/2019.

14th January 2020.

SCHEDULE

District—Ernakulam.

Taluk—Kochi.

Village—Rameswaram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	777	3	Corporation	Kochi	Division 12, Tharebhagam	Wet Land	6,50,000

(2)

No. N-5165/2019.

15th January 2020.

SCHEDULE

District—Ernakulam.

Taluk—Kanayannoor.

Village—Thrikkakkara North.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	6	218	2	Municipality	Kalamassery	Vadakode	Residential Plot with Corp./Muni./Pan. road access	3,50,000

(3)

No. N-4731/2019.

16th January 2020.

SCHEDULE

District—Ernakulam.

Taluk—Kanayannoor.

Village—Kureekkad (Kanayannoor Group).

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1447 (A)	11	195	12	Panchayath	Chottanikkara	2	Residential Plot with Panchayath road access	2,47,500

No. N-4700/2019.

16th January 2020.

SCHEDULE

District—Ernakulam.

Taluk—Aluva.

Village—Chowara Thekkumbhagam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1421 (A)	31	213	9	Panchayath	Sreemoolanagaram	Edanadu 6	Residential plot with Private road access	56,700

No. N-4184/2019.

17th January 2020.

SCHEDULE

District—Ernakulam.

Taluk—Kochi.

Village—Elankunnapuzha.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
4509 (A)	9	384	16	Panchayath	Elankunnapuzha	Malippuram Beach-22	Residential plot with Cor./Mun./Pan. road access	2,10,000

No. N-2232/2019.

17th January 2020.

SCHEDULE

District—Ernakulam.

Taluk—Kochi.

Village—Narakkal.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	8	297	9	Panchayath	Narakkal	1, Sea shore colony	Coastal Belt	55,000

6

(7)

No. N-4603/2019.

17th January 2020.

SCHEDULE
District—Ernakulam.

Taluk—Kanayannoor.

Village—Thrikkakkara North.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body</i>	<i>Name & Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are ₹</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	6	144	3	Municipality	Kalamassery	VI Pallilamkara	Residential plot with Corp./Muni./Pan. road access	3,75,000

Revenue Divisional Office,
Fort Kochi.

(Sd.)
Sub Collector.